

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
13-02-2024 AT 10:30 AM**

**IA (IBC) 455/2021 & IA (IBC) 184/2022 in 455/2021 in  
CP(IB) No. 599/7/HDB/2019  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

Punjab National Bank

**...Financial Creditor**

**VS**

Saptarishi Hotels Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 184/2022 in 455/2021**

Learned Counsel Mr. Suraj Prakash, for applicant present physically. Learned Counsel Smt Mummaneni Vazra Laxmi, for liquidator present through Video Conference. Matter passed over.

Matter called again. Matter adjourned to 16.04.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**